GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO.614

TO BE ANSWERED ON: 16.09.2020

DATA THEFT

614. SHRI RAKESH SINGH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has identified any mobile apps prevalent in the country through which user data is being stolen and sent outside the country;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has banned the said apps in the country and if so, the details thereof;
- (d) whether all these apps are made by China; and
- (e) if so, the details thereof?

ANSWER

MINISTER OFSTATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) to (e): The Ministry of Electronics and Information Technology (MeitY)has blocked 224 mobile apps under the provisions of section 69A of the Information Technology Act, 2000 in the interest of sovereignty and integrity of India, defence of India and security of State. Blocking of such Apps has been done on national security concerns and thus linkage with any country may not be disclosed in public domain.
